

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No. 513
TO BE ANSWERED ON 16.09.2020

Fund for CSR Project

513. SHRI SISIR KUMAR ADHIKARI:

Will the Minister of COAL be pleased to state:

(a) whether the Government PSU's have failed to spend 100 percent fund for CSR projects towards local development since last 5 years;

(b) if so, allocation of funds and utilization therein since the year 2016-17;

(c) whether Government has any specific budget to develop their properties schools, hospitals, parks, etc. through PPP model towards infrastructural development within their local areas thereof; and

(d) if so, area-wise details of such PPP models running and allocation of budget and expenditure incurred since 2016-17 by the subsidiaries thereof?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): There are certain CSR projects for which 100 percent project expenditure is not envisaged in a single financial year and the unspent amount is carried forwarded to next year(s) for spending. Coal India Limited (CIL) and its subsidiaries have collectively spent more amount than the statutorily required amount towards their CSR activities during each of the last five financial years. NLC India Limited (NLCIL) and its subsidiaries have spent 100% fund for CSR Projects towards local development since last 5 years as per norms except for NTPL in the year 2019-20 wherein the amount of Rs. 1.04 Cr. has been carried forward for 2020-21.

(b): The Company wise details of CSR fund and expenditure during the last five years is furnished in Annexure A

(c): No Sir.

(d): Does not arise in view of answer to part (c) above.

**Annexure referred to part(b) of reply to Lok Sabha Unstarred Question 513 for answer on
16.09.2020**

Annexure A

CSR fund and expenditure by CIL and subsidiaries during last five years

Figures in Rs. Crores

S. No.	Subsidiary	FY 16-17			FY 17-18		
		CSR statutory requirement	CSR Budget allocated	Expenditure	CSR statutory requirement	CSR Budget allocated	Expenditure
1	ECL	29.19	29.19	21.62	20.89	28.46	12.69
2	BCCL	26.85	26.85	11.45	9.98	25.40	2.74
3	CCL	55.90	55.90	30.29	54.88	80.49	37.90
4	NCL	74.23	74.23	77.33	72.47	72.47	36.59
5	WCL	8.68	8.96	10.81	0.00	9.13	7.23
6	SECL	120.24	120.24	42.50	93.30	171.04	93.62
7	MCL	113.36	113.36	166.60	122.85	122.85	267.52
8	CMPDIL	0.78	1.20	1.02	0.80	1.50	1.18
9	CIL	13.52	127.34	128.05	7.88	110.83	24.31
	TOTAL	442.75	557.27	489.67	383.05	622.17	483.78

S. No.	Subsidiary	FY 18-19			FY 19-20		
		CSR statutory requirement	CSR Budget allocated	Expenditure	CSR statutory requirement	CSR Budget allocated	Expenditure
1	ECL	0.32	24.29	16.46	10.03	17.86	11.48
2	BCCL	6.52	29.18	1.43	6.21	46.28	6.01
3	CCL	45.78	88.37	41.14	42.73	89.94	52.89
4	NCL	75.44	111.32	73.57	92.27	130.02	83.33
5	WCL	0.00	11.14	4.25	10.64	17.52	9.59
6	SECL	81.04	158.46	83.55	66.53	158.76	84.65

7	MCL	136.36	136.36	167.16	156.50	156.50	165.50
8	CMPDIL	1.53	1.85	1.58	3.01	3.27	3.07
9	CIL	6.99	113.47	27.33	8.28	207.52	171.32
	TOTAL	353.98	674.44	416.47	396.20	827.67	587.84

Financial Year	NLCIL		NTPL (a subsidiary of NLCIL)	
	CSR Funds as per norms (Rs. in Cr.)	Fund utilized (Rs. in Cr.)	CSR Funds as per norms (Rs. in Cr.)	Fund utilized (Rs. in Cr.)
2016-17	43.46	37.19*	-	0.47
2017-18	43.59 (37.32 +6.27*)	43.59	-	1.44
2018-19	45.17	49.46	0.56	1.78
2019-20	46.78	75.66	5.20	4.16 @

* Rs. 6.27 Crore carried forward from FY 2016-17 and spent in FY 2017-18.

@ Rs. 1.04 Crore carried forward from 2019-20 for 2020-21.